GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:398
ANSWERED ON:06.08.2013
WELFARE OF DENOTIFIED NOMADIC TRIBES
Adsul Shri Anandrao Vithoba

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to set up a National Commission for the neglected denotified and nomadic tribal groups across the country;
- (b) if so, whether the Government proposes to constitute corporations at the national level to fund welfare schemes with an initial equity of Rs. 200 crore for these tribal groups;
- (c) if so, the details of the welfare proposal prepared by the Government in this regard;
- (d) whether there is any proposal to give them benefits of welfare schemes at par with those of OBCs; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRIP. BALRAM NAIK)

(a) to (e) A National Commission for Denotified, Nomadic and Semi-Nomadic Tribes under the Chairmanship of Shri Balkrishna Sidram Renke, constituted by the Government has made certain recommendations for these communities which are under consideration of the Government.